

(c) the total number of cases were under consideration by the end of March 1998 and the amount involved therein?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) The number of cases of goods stolen during the last six months i.e. 1.4.1998 to 30.9.1998 are as under :-

No. of cases Reported	Value of property stolen (Rs.)
2100	1,16,28,349

No target time has been laid down for delivery therefore no separate statistics for time of delivery are being maintained.

(b) 69534 claim cases had been registered for a period of six months, from April to September 1998 and the amount claimed in these cases is Rs. 348.84 crores.

(c) The total number of claim cases under consideration at the end of March, 1998 was 18148. With regard to amount involved in those cases, no separate statistics are available as the actual amount claimed and finally payable may vary considerably.

Commercial use of Agriculture Land

3060 SHRI JANG BAHADUR SINGH PATEL : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether an entertainment park situated on agricultural land in village Kapashera, Delhi violating Section 81 of Delhi Land Reforms Act, 1954;

(b) if so, the action taken by the Government in this regard; and

(c) the number of cases pending in the Court of Revenue Assistants under Section 81 of DLR Act, 1954 in Delhi, case-wise, Khasra-wise and village-wise?

THE MINISTER OF URBAN AFFAIRS AND EMPLOYMENT (SHRI RAM JETHMALANI) : (a) and (b) Government of National Capital Territory of Delhi has reported that an entertainment Park in the name and style of Fun and Food village is being run in Kapashera on the agricultural land as well as on the extended abadi land (non-agricultural). The Proceedings under Section 81 of DLR Act have already been instituted vide suit no. 76/RA/97 in the Court of SDM/RA which is pending for disposal.

(c) The number of cases pending in the Court of Revenue Assistant under Section 81 of DLR Act 1984 in Delhi in different districts are as follows :

District	No. of Cases
North	213
North-West	2288
North-East	57
West	451
South-West	567
South	274
East	2

Rural Water Supply

3061.DR. T. SUBBARAMI REDDY : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether the externally aided rural water supply schemes in Andhra Pradesh have been fully formulated, designed, executed and monitored on computers with effect from October, 1998;

(b) if so, the details thereof;

(c) whether the Rajiv Gandhi National Drinking Water Mission is sponsoring the project :

(d) if so, whether the project estimated at a cost of Rs. 5.40 crores would be borne by the Center and the State Government; and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL) : (a) No, Sir.

(b) Does not arise.

(c) to (e) The Rajiv Gandhi National Drinking Water Mission has under taken a project on MIS which, among other things, involve computerisation of the Rural Water Supply Sector in the country. The total cost of the project in Andhra Pradesh comes to Rs. 5.44 crore, out of which 80% of the project cost would be borne by the Central Government and, the remaining 20% to be met by the State Government. The State Government has already placed orders for procurement of Hardware for this project.

Pilot Projects of Convergent Services

3062. SHRI PRASAD BABURAO TANPURE : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) the names of districts where Pilot Projects on community based convergent services introduced during the 1996-97 and 1997-98 till now alongwith the budgetary allocation, State-wise;

(b) whether Government propose to increase the number of districts under the project; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL) : (a) A Statement showing the names of districts

where pilot projects on Community Based Convergent Services (CBCS) introduced during 1996-97 and 1998 till now alongwith the budgetary allocation state-wise is attached.

(b) No, Sir.

(c) Does not arise.

Statement

The names of the districts where pilot projects on Community Based Convergent Services introduced during 1996-97 and 1997-98 till now alongwith the budgetary allocation

State	1996-97 (Districts)	Budgetary Allocation	1997-98 (Districts)	Budgetary Allocation
1	2	3	4	5
Andhra Pradesh	Guntur	10.00	Warangal	5.00
	Nalgonda	10.00	Adailabad	5.00
	Vishakhapatanam	10.00	Vizianagaram	5.00
	West Godavari	10.00		
	Total	40.00		15.00
Arunachal Pradesh	Changlong	10.00	West Kameng	5.00
	Lohit	10.00	Tirap	5.00
			Dibang Valley	5.00
			Lower Subsansiri	5.00
	Total	20.00		20.00
Assam	Goalpara	10.00	Hailakandi	5.00
	Darrang	10.00	Cachar	5.00
	Dhemaji	10.00	Sibsagar	5.00
	Nagaon	10.00	Karbi Analog	5.00
			Morigaon	5.00
			Barpeta	5.00
			Jorhat	5.00
			Kokrajhar	5.00
			Lakhempur	5.00
			Kamrup	5.00
	Total	40.00		50.00
Bihar			Nalanda	5.00
			Palamau	5.00
			Nawadah	5.00
			Bhojpur	5.00
			Deogarh	5.00
			Gumla	5.00
		Saharsa	5.00	

1	2	3	4	5
			Katihar	5.00
			Madhepura	5.00
			Siwan	5.00
			Darbhanga	5.00
			Gaya	5.00
			Aurangabad	5.00
			West Singhbhum	5.00
	Total			70.00
Goa			South Goa	5.00
	Total			5.00
Gujarat	Bhavnagar	10.00	Amreli	5.00
	Vadodra	10.00	Surat	5.00
	Sabarkantha	10.00	Jamnagar	5.00
			Valsad	5.00
	Total	30.00		20.00
Haryana	Faridabad	10.00	Bhiwani	5.00
	Jind	10.00	Gurgaon	5.00
	Kaithal	10.00	Fatehabad	5.00
	Total	30.00		15.00
Himachal Pradesh	Kullu	10.00	Bilaspur	5.00
	Solan	10.00	Hamirpur	5.00
	Mandi	10.00		
	Total	30.00		10.00
Jammu & Kashmir			Kargil	5.00
			Badgaum	5.00
			Kathura	5.00
	Total			15.00
Karnataka	Hassan	10.00	Shimoga	5.00
	Chitradurga	10.00	Chickmangalore	5.00
	Bellary	10.00	Mandya	5.00
			Kolar	5.00
			Bangalore (U)	5.00
	Total	30.00		25.00
Kerala	Kottayam	10.00	Kannur	5.00
	Polakkad	10.00	Idukki	5.00
	Wayanad	10.00	Kasargod	5.00
	Total	30.00		15.00

1	2	3	4	5
Madhya Pradesh			Tikamgarh	5.00
			Betul	5.00
			Chindwara	5.00
			Raisen	5.00
			Raipur	5.00
			Ratlam	5.00
			Sagar	5.00
			Panna	5.00
			Bilapur	5.00
			Sehore	5.00
		Balaghat	5.00	
	Total			55.00
Maharashtra	Amarvati	10.00	Solhapur	5.00
	Jalna	10.00	Raigarh	5.00
	Bhandra	10.00	Nanded	5.00
	Sangli	10.00	Chandrapur	5.00
	Osmanabad	10.00	Jaigaon	5.00
	Total	50.00		25.00
Manipur	Thoubal	10.00		
	Tamenglang	10.00		
	Total	20.00		
Mizoram	Chimtuipui	10.00		
	Total	10.00		
Nagaland	Tuensang	10.00		
	Phek	10.00		
	Total	20.00		
Orissa	Koraput	10.00	Sundergarh	5.00
	Nuapada	10.00	Malkangiri	5.00
	Gajapati	10.00	Bargarh	5.00
			Sambalpur	5.00
			Kalahandi	5.00
			Sonepur	5.00
	Total	30.00		30.00
Punjab	Sangrur	10.00		
	Bhatinda	10.00		
	Mansa	10.00		
	Total	30.00		

1	2	3	4	5
Rajasthan	Rajsmant	10.00	Bundi	5.00
	Pali	10.00	Jhalawar	5.00
	Sawai Madhopur	10.00	Dungarpur	5.00
			Jalore	5.00
			Nagaur	5.00
		Jaisalmer	5.00	5.00
Total		30.00		30.00
Sikkim	South Sikkim	10.00		
	Total	10.00		
Tamil Nadu	Pudukottai	10.00	Coimbatore	5.00
			Dindigul Anna	5.00
	Thanjavur	10.00	Thiruvellor	5.00
			Vaigai-Veeran	5.00
			Trichy	5.00
			Salem	5.00
			Madurai	5.00
		Chegaiapattu	5.00	5.00
	Total		20.00	
Tripura	South Tripura	10.00		
	North Tripura	10.00		
	Total	20.00		
Uttar Pradesh	Gazipur	10.00	Lalitpur	5.00
	Hamirpur	10.00	Azamgarh	5.00
	Maunath Bhanjan	10.00	Pratapgarh	5.00
	Bahraich	10.00	Balia	5.00
	Basti	10.00	Sonbhadra	5.00
			Gorakhpur	5.00
			Jaunpur	5.00
			Faizabad	5.00
			Maharajanj	5.00
		Padrona	5.00	5.00
		Ambedkarnagar	5.00	5.00
		Sidharthnagar	5.00	5.00
Total		50.00		60.00
West Bengal	Uttar Dinajpur	10.00		
	Malda	10.00		
	Murshidabad	10.00		
	Total	30.00		